NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: SHRI RAVICHANDRAN RAMASAMY TMT. T.KRISHNA VALLI
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/228/KOB/2023 in CP(IB)/33/KOB/2021
SECTION	SEC 60 (5) IBC
NAME OF PARTIES	SUMIT KUMAR KHANNA (RA) IN THE MATTER OF KERALA CHAMBER OF COMMERCE AND INDUSTRIES V/S JOSSY STEPHEN KATTUR (RP) IN THE MATTER OF KERALA CHAMBER OF COMMERCE AND INDUSTRIES & 2 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	SARAF AND PARTNERS.
RESPONDENTS ADVOCATE/ PROFESSIONAL	HARIKUMAR G NAIR, AKHIL SURESH, ATHUL M V, TERRY V JAMES.

12th JULY 2024

O R D E R

IA(IBC)/228/KOB/2023 in CP(IB)/33/KOB/2021

Learned Counsel, Mr. Sumesh Dhawan appears on behalf of the Applicant through virtual mode Learned Counsel, Mr. Akhil Suresh appears on behalf of the RP through virtual mode. None appears on behalf of other respondents. Learned Counsel, Mr. Suresh Dhobhal appears on behalf of M/s Phoenix ARC Private Limited through virtual mode.

Counsel for the applicant submits across the bar that the Hon'ble High Court of Kerala has stayed the proceedings in the subject matter. Counsel for the applicant is directed to submit a copy of the order passed by the Hon'ble High Court of Kerala within a period of 10 days.

List this matter for further consideration on **09.08.2024.**

IA(IBC)/249/KOB/2023 in CP(IB)/33/KOB/2021

In view of the orders passed today in IA(IBC)/228/KOB/2023, list this matter for further consideration on **09.08.2024.**

Sd /- **Sd /-**

RAVICHANDRAN RAMASAMY
MEMBER (TECHNICAL)

T.KRISHNA VALLI
MEMBER (JUDICIAL)